LOK SABHA

Tue**s**day, June 15, 1971/Jyaistha 25, 1893 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

Obituary Reference

MR. SPEAKER: I have to inform the House of the sad demise of Dr. Sisir Kumar Saha who passed away at Danapur on the 9th June, 1971 at the age of 76.

Dr. Sisir Kumar Saha was a Member of the Third and Fourth Lok Sabha during the years 1962-70 representing Birbhum constituency of West Bengal. He was a very amiable person and used to take active interest in the welfare of labour and backward classes.

We deeply mount the loss of this distinguished friend and I am sure the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, we join you in expressing our grief over the passing away of Dr. Sisir Kumar Saha. As you have said, as a Member of the Lok Sabha for two terms and carlier as a legislator in the West Bengal Assembly, Dr. Saba made many friends and left an impress of dedicated and selfless work. He was deeply interested in the upliftment of Harijans specially, and of the rural people as a whole. I shall be grateful if you would kindly convey our deep sympathy and condolences to the late Dr. Saha's son and other members of his family.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, Dr. Sisir Kumar Saha is a great loss to all of us. Dr. Saha was not only a good doctor but he did a lot for the district which he represented here and also for the upliftment of backward classes. I will request you to kindly convey on my behalf and on behalf of my party our deep sympathy and condolences to the bereaved family.

SIIRI SEZHIYAN (Kumba Konam): Sir, on behalf of the D.M.K. Party, I associate myself with the sentiments expressed by you and the leader of the House at the sad demise of Dr. Sisir Kumar Saha. He was a member of the Third and Fourth Lok Sabha and he made a great contribution in championing the cause of the poor, down-trodden, tabour and backward classes in the country. I request you to kindly convey our deep sympathy and condolences to the bereaved family.

DR. RANEN SIN (Barasat): Sir, I associate myself with the sentiments expressed here at the sad demise of Dr. Sisir Kumar Saha. He was along with us in this House. He was an able parliamentarian and an old political worker of West Bengal. On my behalf and on behalf of the CPI group in Parliament, I request you to convey our condolences to the bereaved family.

श्री श्रटल बिहारी बाजपेयी (स्वालियर): प्रध्यक्ष महोदय, मैं अपनी श्रोर से श्रीर श्रपने दल की ग्रोर से डा॰ साहा के दुखद देहावसान पर गहरा शोक प्रकट करता हु ग्रीर परमात्मा से 3

प्रार्थमा करता हूँ कि उनकी ग्राहमा को सद्गति
प्रदान करें। लोक सभा के सदस्य के नाते डा॰
साहा हम लोगों से परिचित थे। वह बोलते
कम थे लेकिन ठोस काम करने में विश्वास करते
थे। उनके निधन से जो क्षति हुई है उससे हम
सब लोग दुखी हैं। ग्राप उन के जोक सन्तप्त
प.रवार तक हमारी समवेदना पहंचा दें।

DR. MELKOTE (Hyderabad): Some of us were his colleagues in the Third and Fourth Lok Sabha. He was a man with very few words but exteremely good-mannered. I associate myself with the sentiments expressed by you and by the Leader of the House and I request you to convey on behalf of our party our sentiments to the bereaved family.

SHRI SHYAMNANDAN MISHRA (Begusarai): I associate myself with the sentiments expressed by you and by the Leader of the House on the passing away of Dr. Sisir Kunar Saha.

SHRI P. K. DEO (Kalahandi): On behalf of the Swatantra Party I offer my condolences to the bereaved family.

PROF. S. L SAKSENA (Mcharajganj): I offer my condolences on the death of Dr. Sisir Kumar Saha. I have known him only during the Fourth Lok Sabha. I am so very sorry that he has passed away so quickly. I offer my condolences to the Lereaved family.

MR. SPEAKER: The House may stand in silence for a short while to express its sorrow.

[The members then stood in silence for a short winter]

ORAL Answer To Questions साइकिल टायरों के मृत्य में बद्धि

*481. श्री श्रटल बिहारी बाजपेयी: क्या श्रीद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या डनलप इंडिया ने हाल ही में साइकिल टायर का मूल्य 5रुपये 85 पैसे प्रति टायर से बढ़ाकर 6 रुपये 50 पैसे प्रति टायर कर दिया है; ग्रीर
- (ख) यदि हां, तो क्या इस मूल्य वृद्धि से पूर्व कमानी ने सरकार की अनुमति मांगी थी ?

र्णाद्योगिक विकास मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद): (क) जी, हां।

(ख) जी, नहीं, इसकी मावश्यकता नहीं थी।

श्री अटल बिहारी वाजनेयी: दाम बढ़ाना आवश्यक नहीं है या इजाजत लेना आवश्यक नहीं है?

श्री सिद्धेश्वर प्रसाद: इजाजत लेना। स्नाने इजाजत लेने केबारे में पूछा है।

श्री अटल बिहारी बाजपेयी : अध्या महादय, क्या यह सच है कि 1 मार्च 1971 का जब सरकार ने रैयन धागा डोरी और फैबिक्स की कीमतों में 2 क्यये प्रति किलोग्राम की कर्म की बी तो यह कहा था कि टायरों के निर्माताशों की अधि है जुल्य बढ़ाने की इजाजत नहीं दें। जाएगी। क्या यह सच है कि उनलप कम्पनी ने जी दाम बढ़ा एस के परिसामस्वरूप टायरों की कीप। 11 प्रतिगत बढ़ गयी हैं और उस के फजम्बरूप आप प्रादर्भी के काम में आने बालो